### GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### LOK SABHA

## UNSTARRED QUESTION NO. 2432 TO BE ANSWERED ON 13.12.2021

#### **WORKERS-POPULATION RATIO**

#### 2432. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of Workers-Population Ratio during the last five years and the current year, year-wise and State-wise;
- (b)whether it is true that Workers-Population Ratio is going up, except during pandemic;
- (c)if so, the reasons behind coming down annual growth rate of gross national income from 7.1% in 2017- 18 to 4% in 2020-21;
- (d)the extent to which the Labour Codes help in addressing this problem and create more and more employment opportunities; and
- (e)the time by which labour laws are likely to be notified?

## ANSWER

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): As per the Periodic Labour Force Survey (PLFS) conducted by National Statistical Office (NSO), the estimates of Worker Population Ratio (WPR) for persons aged 15 years and above on usual status has shown an increasing trend during the last three years i.e it stood at 46.8% (July, 2017-June, 2018), 47.3% (July, 2018- June, 2019) and 50.9% (July, 2019 - June, 2020) respectively. State-wise estimates of WPR are Annexed.

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(c): As per estimates of Gross Domestic Product (GDP) released by National Statistical Office (NSO), Ministry of Statistics and Programme Implementation on 31.08.2021, India's real GDP growth (year-on-year) in the first quarter (Q1) of 2021-22 is estimated at 20.1 per cent, recovering more than 90 per cent of the pre-pandemic Q1 output of 2019-20.

(d) & (e): The enactment of four Labour Codes, namely, the Code on wages 2019, the Industrial Relations Code 2020, the Occupational Safety, Health and Working Conditions Code 2020, and the Code on Social Security 2020; inter alia aims at making the Labour Laws flexible for enhancing the efficiency in output and growth. The four codes will also facilitate ease of doing business/setting up of enterprises and catalyze creation of employment opportunities while ensuring the protection available to labourers, including unorganized workers, in terms of statutory minimum wage, social security protection and healthcare of workers.

"Labour" is in the Concurrent List of the Constitution and under the four Labour Codes, rules are required to be framed by the Central Government as well as by the State Governments. The Central Government has pre-published rules under four Labour codes.

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Annexure Referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No 2432 for 13.12.2021.

State/UTs	Worker Population Ratio (in %)		
	2017-18	2018-19	2019-20
Andhra Pradesh	57.2	54.8	55.5
Arunachal Pradesh	42.3	40.9	44.3
Assam	43.7	43.4	43.2
Bihar	35.5	36.4	39.7
Chhattisgarh	62.4	61.2	65.4
Delhi	42.7	44.5	43.3
Goa	42.9	45.9	47.3
Gujarat	47.4	49.7	54.7
Haryana	41.7	41.9	42.9
Himachal Pradesh	58.9	63.9	70.5
Jammu & Kashmir	51.0	52.9	52.5
Jharkhand	41.7	44.9	53.6
Karnataka	49.1	49.3	53.1
Kerala	41.2	44.9	45.3
Madhya Pradesh	54.3	52.3	57.7
Maharashtra	50.5	50.6	55.7
Manipur	42.5	44.3	45.5
Meghalaya	62.3	61.8	58.6
Mizoram	46.4	45.6	50.7
Nagaland	32.8	38.1	44.8
Odisha	44.9	47.6	51.9
Punjab	42.9	44.2	47.8
Rajasthan	48.2	50.0	55.0
Sikkim	58.7	61.1	68.8
Tamil Nadu	51.0	51.4	55.3
Telangana	49.8	50.6	55.7
Tripura	42.0	41.9	49.6
Uttarakhand	40.6	41.4	49.5
Uttar Pradesh	41.8	40.8	45.1
West Bengal	47.8	49.7	49.7
A & N Islands	48.7	49.1	49.8
Chandigarh	46.9	47.3	45.5
Dadra & Nagar Haveli	66.3	68.6	72.2
Daman & Diu	63.2	55.1	64.5
Lakshadweep	34.4	29.5	48.0
Puducherry	37.8	47.8	47.7
Ladakh	-	-	62.7
All-India	46.8	47.3	50.9

#### State-Wise details of Worker Population Ratio for persons aged 15 years and above

Source: Periodic Labour Force Survey (PLFS), M/o Statistics & Programme Implementation.